

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.2

New IA/369/ND/2023 IN IB/1311/ND/2018

IN THE MATTER OF:

Deepak Khandelwal	...	Applicant
Versus		
FE Agrochem Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 19.01.2023

Coram:

**Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Liquidator	:	Mr. Jasmeet Singh, Adv., Mr. Pushpendra S. Bhadoria, Adv. & Mr. Garvit Thukpal, Adv. along with Mr. Akarsh Kashyap, Liquidator
For the Respondent	:	

ORDER

IA/369/ND/2023

This is an application for placing on record the fourth progress report filed by the Liquidator of the Corporate Debtor under Regulation 15 of IBBI (Liquidation Process) Regulations, 2016. The same is taken on record with all just exceptions. Accordingly, the present application i.e. IA/369/ND/2023 stands disposed of.

Sd/-
DR. BINOD KUMAR SINHA,
MEMBER (TECHNICAL)

Sd/-
P.S.N. PRASAD,
MEMBER (JUDICIAL)